

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00168/2018

DATED THIS THE 14TH DAY OF JUNE, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Sri S. Shekar, IFS, (KN: 90),
S/o Late C. Sannaiah,
Aged about 59 years,
Commissioner,
Department of Animal Husbandry &
Veterinary Services,
Bengaluru,
And residing at No. 1184,
26th Main, 3rd Cross, First Phase,
J.P. Nagar,
Bengaluru – 560 078

...Applicant

(By Advocate Shri H.M. Muralidhar)

Vs.

1. State of Karnataka,
Department of Personnel &

Administrative Reforms (Services-1),

Vidhana Soudha,

Dr. B.R. Ambedkar Veedhi,

Bengaluru – 560 001.

Represented by its Principal Secretary.

2. Sri Ramu B, I.A.S,

(KN: 2010), Deputy Commissioner,

Chamarajanagar District,

Chamarajanagar

...Respondents

(By Shri Ponnanna, Additional Advocate General &
Shri T.S. Mahanthesh, Counsel for State Government)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

The learned counsel for the applicant files a memo indicating that the matter had become infructuous.

2. Therefore, the OA is dismissed as infructuous. No order as to costs.

(PRASANNA KUMAR PRADHAN)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00168/2018

Annexure A1 Copy of the order dated 22.05.2015

Annexure A2 Copy of the Aadhar Card of the applicant

Annexure A3 Copy of the discharge summary dated 18.02.2018

Annexure A4 Copy of the notification No. DPAR 33 SAS 2018 dated 07.03.2018

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